

**IN THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 111/2020**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu based on the news item in Tamil Newspaper Dinamalar Chennai Edition dt. 13.07.2020, **“Frothing of Chemical Foam in the River Thenpennai”**

Versus

Principal Secretary to Government  
Public Works Department, Chennai & Ors.

...Respondents

**INDEX**

<b>S. No.</b>	<b>Description</b>	<b>Page No.</b>
1.	Further Action Taken Report On Behalf Of The Chief Secretary To The State Of Karnataka along with Affidavit	1-11
2.	<b><u>ANNEXURE R-1</u></b> True Copy of list of Court cases pending against polluting industries	12
3.	<b><u>ANNEXURE R-2</u></b> True copy of list regarding action taken by the KSPCB against industries in the catchment area of Dakshina Pinaki River	13
4.	<b><u>ANNEXURE R-3</u></b> True Copy of photographs with geo-tags of the Real Time Monitoring System	14
5.	<b><u>ANNEXURE R-4</u></b> True copy of result of real time monitoring	15-17
6.	<b><u>ANNEXURE R-5</u></b> True Copy of report furnished by BWSSB	18-30

**Filed by**



**Date: 20.08.2025**

**Darpan KM  
Standing Counsel  
State of Karnataka  
K-6, Lower Ground Floor  
Lajpat Nagar – 3, New Delhi – 110 024  
darpan.advocate@gmail.com | +91 98991 25060**

**IN THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 111/2020**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu based on the news item in Tamil Newspaper Dinamalar Chennai Edition dt. 13.07.2020, "Frothing of Chemical Foam in the River Thenpennai"

Versus

Principal Secretary to Government  
Public Works Department, Chennai & Ors.

... Respondents

**FURTHER ACTION TAKEN REPORT ON BEHALF OF THE CHIEF  
SECRETARY TO THE STATE OF KARNATAKA**

**MOST RESPECTFULLY SHOWETH:**

1. That the instant Original Application pertains to pollution of Dakshina Pinaki/Thennepannai River. In this regard, the action taken on behalf of the State of Karnataka is as follows:
2. The instant report is being filed in continuation of the earlier Action Taken Report dated 01.04.2025 filed by the answering Respondent in the instant matter.

  
(Dr. SHALINI RAJNEESH)  
Chief Secretary

### Action taken by the KSPCB

3. **Re: High Rise Buildings in the Catchment Area of the River** – It is submitted that at present, all the residential apartments and commercial complexes located in the catchment area of the river have provided STPs for treating domestic sewage and treated water is being utilised for toilet flushing and gardening in premises. The latest report of analysis of treated domestic sewage shows that pH, Biochemical Oxygen Demand, Chemical Oxygen Demand, Total Suspended Solids, Amonical Nitrogen as N, Total Nitrogen and Fecal Coliform are within the permissible limit prescribed by KSPCB.
4. However, for the past violations by the residential apartments and commercial complexes, where they have not provided STPs, KSPCB has lodged Criminal cases after following procedure as per law. A copy of the list 16 units is produced herewith as **Annexure-R1 indicating the status of the trial at different stages.**
5. **Re: Action by the KSPCB against Polluting Industries** – It is submitted that out of 11 non complied industries, notices were issued to 10 industries with respect to non-compliance of the consent condition (i.e., samples do not conform to the Board standards) as reported by the Regional Officers. In response, the

  
(Dr. SHALINI RAJNEESH)  
Chief Secretary

units have submitted their replies and have agreed to rectify the WPC measures, which are being verified by the respective Regional Offices of the Board. These industries are not discharging any effluents into the water bodies as per the details provided by the Regional Officers. A copy of the list of 11 industries provided by the Regional officers is produced herewith as **Annexure-R2**.

Regarding the 11<sup>th</sup> unit, the Board issued the closure order on 28-01-2022 to M/s Karnataka Meat and Poultry (Slaughter house) since it was discharging effluent to the stormwater drain. A criminal complaint has also been registered against the defaulter (Slaughter house) vide CC No. 1065/2013 and the premises have been sealed. Hence, there is no discharge of effluents into the river or into the lakes which feed the river.

6. **Re: Real Time Monitoring System** – It is submitted that as per the direction of the NGT O.A No. 111/2020 the Board has installed a Real Time Water Quality Monitoring System (RTWQMS) at the interstate boundary in Karnataka at Muglur Bridge to ensure continuous monitoring of water quality. Photographs with geo-tags are annexed herewith as **Annexure- R3**.
7. **Re: Results of the Real Time Monitoring** – It is submitted that prior to Real Time Water Quality Monitoring, Board has been

  
(Dr. SHALINI RAJNEESH)  
Chief Secretary

monitoring the water quality of inter-state river Dakshina Pinakini (Thenpennai) at Muglur Bridge on a monthly basis and the sample has been analysed at Board Central Laboratory.

8. The water quality of the river is meeting to the Class "E" standard as per the designated best use water quality criteria stipulated by CPCB (*i.e.* fit for irrigation, industrial cooling, controlled waste disposal).
9. True copy of report furnished by Karnataka State Pollution Control Board dated 29.07.2025 is annexed herewith as **Annexure R-4**.

**Action taken by Bangalore Water Supply and Sewerage Board ('BWSSB')**

10. **Re: Sewage Generated in the River Catchment Area** – Earlier in 2020, the existing 16 STPs of total installed capacity was 621.5 MLD and treating capacity was 550 MLD. Presently, BWSSB is having 26 STPs with installed capacity is 958.5 MLD and is treating 830 MLD.

Total Quantity of Sewage generated in Thenepennai River catchment is 1329 MLD. The balance amount of sewage 499 MLD is proposed to be treated in 12 STPs as planned.

  
Dr. SHALINI RAJNEESH)  
Chief Secretary

11. 4 STPs at Hebbala valley are under construction. At present BWSSB is constructing 12 STPs of 225 MLD capacity in both Hebbala and K & C valley. Out of 12 STPs, the BWSSB has planned to complete construction as below:

- 4 STPs by end of December 2025,
- 6 STPs by end of December 2026,
- 1 STP by end of 2027 and
- 01 STP of 25 MLD capacity completion period at Varthur cannot be ascertained, as the land dispute is before the Hon'ble Supreme Court of India, vide SLP (C) No.16055 of 2021. (Writ Appeal No. 3897/2019 (W.P: 23812/2016) dtd. 23.04.2021 judgement of Hon'ble High Court, Karnataka is being questioned by petitioner before Hon'ble Supreme Court of India)).

12. Further, in order to ensure complete utilization of existing STPs and under construction STPs the works are proposed under Environmental Compensation Fund (being monitored by this Hon'ble Tribunal under OA No. 606/2018) and these works are under progress. The details are as follows:

**13. Interim Measures taken by the BWSSB**

Work of Providing Underground Drainage Facilities (Laterals) to Byatarayanapura Bommanahalli & Mahadevapura Zones coming under 110 Villages of BBMP. The total length taken under this

*Shalin*

(Dr. SHALINI RAJNEESH)  
Chief Secretary

catchment was about 800 Kms, further the balance is proposed to be taken up under KWSR&P through World Bank Loan. The work of laying laterals is completed and at present the linking of laterals to sub-mains/trunk sewers of CP-25, 26 is under progress and is planned to be completed by end of 2025.

**14. Works under JICA Assisted Bengaluru Water Supply & Sewerage Project III:**

- a) Engineering Construction Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation & Maintenance and thereof or Seven Years is in progress, about 80% of the work is completed and the work will be completed by end of 2026;
- b) Procurement and Construction of Main Sewers including Manholes in & Byatarayanapura, Bommanahalli Mahadevapura Zone is in progress and the work will be completed by March 2026.
- c) Work of providing and laying of 1600mm dia RCC sewer pipeline from Outer Ring Road near Hennur Police Station to Rajacanal STP taken up under Environment compensation fund (under OA No. 606/2018) is in progress and the work will be completed by March 2026.
- d) Work of Providing and laying of 900/1200/1400 mm dia RCC NP-3 class sewer pipeline including trenchless method from MV Garden to Amarjyothi layout ISPS, Domluru taken up under Environment compensation fund (under OA No. 606/2018) is in progress and the work will be completed by March 2026.
- e) Work of Providing and Constructing ISPS at KGA Road, Amarjyothi Layout and Laying 1100mm dia DI rising Main from ISPS Domluru to 218 MLD STP,Challaghatta Turnkey taken up under Environment compensation fund (under OA No.

*Shalini*

(Dr. SHALINI RAJNEESH)  
Chief Secretary

606/2018) is in progress and the work will be completed by December 2026.

f) As per the Hon'ble NGT directions and IISc recommendation, BWSSB has taken up upgradation (20) STPs, and the work will be completed by December 2026.

g) As per the Hon'ble NGT directions, BWSSB have taken up upgradation of 248 MLD STP at K&C valley B Nagasandra and the work will be completed by December 2025.

**15. Long Term Measures being taken by the BWSSB:**

a) Work of Providing and Laying of 1000/1200/1800/2000mm dia RCC NP-3 class sewer pipe line from 7th main road. Garvebhavipalya along HSR layout up to Agaram STP and Construction of ISPS at HSR layout under AEE (WWM-N)K&T-2 Sub Division at Various locations under Environmental Compensation Fund(OA 606) is in progress, and the work will be completed by March 2027.

b) Under Phase II- KWSR&P Project funded by World Bank (Balance packets) it is proposed to cover balance UGD network of various dia of about 300 Km with construction WWTP/TSPS/ISPS tendering under process and works planned to completed by 36 months from date of the award of work.

16. The Bangalore Water supply & Sewerage Board covering an area 800 Sq.km covers the core area of 245 sq.km, 8 urban local bodies of 330 sq.km and 110 villages of 225 sq.km.

(Dr. SHALINI RAJNEESH)  
Chief Secretary

The core area CMC/TMC is having a UGD network in a complete manner, therefore the sewage from these areas are conveyed out through a piped network and treated in the existing STPs.

As reported in the Action Taken report to treat the sewage of newly added 110 villages to the BBMP jurisdiction, BWSSB has taken up the work of laying lateral network and the work is almost completed covering 570km. To convey and treat the sewage from these lateral networks coming under the catchment of Dakshina Pinaki/Thenpennai River the trunk sewer/sub-mains of around 105km is completed and the STPs are under progress.

Total expected household connections in Mahadevapura & Byatarayanapura zone is around 1,50,000 out of which Mahadevapura 1,00,000 connections and Byatarayanapura zone 50,000 connections.

Around 20% of sewage from Mahadevapura zone is discharged and treated in the existing 90 MLD Bellandur Amanikane STP.

To treat the balance quantity of sewage, a 25 MLD STP at Varthur under JICA Phase III was taken up and proposed to be completed by December 2025. However, the work is not yet started, due to land dispute before Hon'ble High Court of Karnataka. Until & unless Varthur STP does not commission the sewage generated in

  
(Dr. SHALINI RAJNEESH)  
Chief Secretary

Mahadevapura zone cannot be treated in a complete manner, which is a major catchment of Dakshinapinaki.

Similarly, 60% of sewage from Bytarayanapura zone is being treated in the existing Rajacanal, Jakkur & Puttnehalli STP's

To cover the newly added areas & missing bit areas of Mahadevapura, Bytarayanapura & Bommanahalli zone of 110 villages, the work of laying around 200km of UGD pipeline with construction of 20MLD, 15MLD capacity STP's at Channasandra & Kogilu lake are proposed under World Bank supported Karnataka Water Security & Disaster Resilience Programme. Presently, this project is just awarded and the works are expected to be completed by 2028.

Around, 50,000 household connections under Dakshinapinaki catchment of 110 villages jurisdiction are being provided where the sewerage system is completed with conveyance to the STPs for treatment as per NGT norms. After completion of ongoing STP's by 2025 another 30,000 household connections comes under sewerage network for treatment.

For those balance 70,000 household connections depends upon the completion and commissioning of Varthur STP is very much crucial for sewerage treatment along with works proposed under Karnataka Water Security & Disaster Resilience Programme. Till then, the

*Shah*

residents are using their existing own soak pits being maintained by them, which are not disturbed by BWSSB.

True Copy of the report furnished by BWSSB dated 21.07.2025 is annexed herewith as **Annexure R-5**.

17. The above information is hence placed on record for the consideration of this Hon'ble Tribunal.



**CHIEF SECRETARY  
GOVERNMENT OF KARNATAKA**



**FILED BY DARPAN KM  
STANDING COUNSEL  
STATE OF KARNATAKA**

**Date: 20.08.2025**

**IN THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 111/2020**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu based on the news item in Tamil Newspaper Dinamalar Chennai Edition dt. 13.07.2020, "**Frothing of Chemical Foam in the River Thenpennai**"

Versus

Principal Secretary to the Government  
Public Works Department, Chennai & Ors.

... Respondents

**AFFIDAVIT**

I, Dr. Shalini Rajneesh, wife of Dr. Rajneesh Geol, aged about 57 years, working as Chief Secretary to the Government of Karnataka, having office at Vidhana Soudha, Bengaluru, 56000, Karnataka, do hereby affirm and state on oath as under:

1. That I am working as Chief Secretary to the Government of Karnataka and in my official capacity and as verifiable from the official records maintained with the Government of Karnataka, as also the information provided by various Departments of the Government of Karnataka. I am familiar with the facts of the case and hence I am swearing to this affidavit.
2. That I have gone through the accompanying Report, drafted on my instructions. I say that the contents thereof are true and correct to the best of my knowledge and belief. Annexures are true copies of their respective originals.

*Shalini*

**DEPONENT**  
**(Dr. SHALINI RAJNEESH)**  
Chief Secretary

**VERIFICATION:**

I, the above named deponent, do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of which is false and nothing material has been concealed therefrom.

Verified at Bengaluru on this 20<sup>th</sup> day of August, 2025.

*Shalini*

**DEPONENT**  
**(Dr. SHALINI RAJNEESH)**  
Chief Secretary



**SWORN BEFORE ME**  
*5/20/25*  
**CHANDRANATHA S**  
Advocate & Notary  
No. 9/7, Kambegowda Nilaya  
3rd Cross, Muthurayaswamy Extension  
Sunkadabatte, Bangalore-560091

BOOK... *5* Page... *8*  
Req. No... *178* Date... *20/8/2025*

## Annexure - R 1

## Regional Office Bommanahalli : Status of Court Cases

Sl. No.	Name of the industry	Name of the Act	CC/C. Misc No.	Next date of Hearing	CNR NO	Complainant Name	Advocate Name	Under Section	Court Name	Status
1	2	3	4	5	6	7	8	9	10	
1	Tropical Paradise, Silver County Road, Near Shobha Cinema, Kudlu Village, Bangalore-68	The Water (Prevention and Control of pollution Act, 1974)	CC No. 11740/2021	23.09.2025	KABC03-032564-2021	1) SUNIL 2) BABURAJ 3) THE PRESIDENT	Sri. Sonnappa Reddy Desai	41,42(1)(b),43,44	41st ACMM, Bengaluru	Summons
2	Credez flora, Credence Developers No. 100, 16th Cross, New Mico Layout, Hongasandra, Bangalore-68	Do	CC No. 34137/2021	14.07.2025	KABC03-089465-2021	1) CREDECE DEVELOPERS 2) THE PRESIDENT	Do	U/S 200 of CrPC 200	41st ACMM, Bengaluru	Summons
3	M/s. Varun Lotus Apartment, No. 14 Near Singasandra Bus Stop, Hosur Road, Bangalore-68	Do	CC No. 11742/2021	08.10.2025	KABC03-032568-2021	1) TULASIPATHI M 2) THE PRESIDENT	Do	41, 42(1)(d),43,44	41st ACMM, Bengaluru	Summons
4	SLV Kristal Apartment, Sy.No. 36/9, Begur Koppa Road, Ellenahalli, Bangalore-68	Do	CC No. 23408/2021	03.09.2025	KABC03-064800-2021	1) BABU REDDY 2) THE PRESIDENT	Do	20,24,25,26,44,43	41st ACMM, Bengaluru	Summons
5	Parijatha Apartment, Adjacent to Shobha Marbel, Bellandur, Greenlen Layout, Bangalore.	Do	CC No. 11066/2022	22.09.2025	KABC03-028636-2022	1) SATHYA GROUPS 2) THE PRESIDENT	Do	U/S 200 of CrPC 200	41st ACMM, Bengaluru	Summons
6	Tirumala Lotus Apartment, Gottigere Village, Bannerghatta Road, Kambattalli Road, Near Water tank, Bangalore-83	Do	CC NO.20755/2021	13.10.2025	KABC03-056820-2021	1) G K RAVI 2) D V RAGHU 3) PRESIDENT	Do	U/S 200 of CrPC 200	41st ACMM, Bengaluru	Summons
7	AMG Conclaied Apartment, Yellenalli Village, Akshyanagar, BTM 6th Stage, Begur Hobli, Bengaluru-68	Do	CC No. 23412/2021	11.09.2025	KABC03-064807-2021	1) BABU NAIDU 2) THE PRESIDENT	Do	20,24,25,26,43,44	41st ACMM, Bengaluru	Summons
8	Prakasa Pride, No.37/1, Kaubisanahalli, Reddy Layout, Varthur Bangalore.	Do	CC No. 58000/2021	14.07.2023	KABC0C-025533-2021	1) C.Jagadeesh 2) The president	Do	U/S 200 of CrPC 200	41st ACMM, Bengaluru	Case Disposed on 14.07.2023
9	Anand Enclave Apartment, Sy No. 373, Royal County Layout, J.P. Nagara 8th Phase, Gottigere-Vil, Bannerghatta Road, Bangalore-83	Do	CC No. 20715/2021	14.10.2025	KABC03-056705-2021	1) MEDDAPPA 2) P G THYAGARAJ 3) THE PRESIDENT	Do	24,2526,33(A)41,43,44,42(1)(d)	41st ACMM, Bengaluru	Summons
10	Pruthvi Residency, No. 414, MLA Layout, BG Main Road, Kalena Agrahara Village, Near Saphagiri Castul, Bengaluru-70	Do	CC No. 36591/2021	14.10.2025	KABC03-094510-2021	1) P SHANKAR 2) P ABDUL QUDUSE 3) PRESIDENT	Do	47,49	41st ACMM, Bengaluru	Summons
11	Meenakshi Lake View, Near Doddamane Temple, 1st Cross, Sarjapur Junction, Ibbalur Village, HSR Layout, Bangalore-560102.	Do	CC No. 23413/2021	08.07.2025	KABC03-064810-2021	1) REP BY ITS BUILDER RANGANATH 2) THE PRESIDENT	Do	20,24,25,26,43,44	41st ACMM, Bengaluru	Summons
12	Thirumala Blossoms Apartment, B1 Layout, Gottigere-Vil, Uttarahalli-hobli, Bannerghatta Road, Bangalore-83	Do	CC No. 8455/2021	24.09.2025	KABC03-023324-2021	1) THIRUMALA BLOSSOMS APARTMENTS REP BY ITS BUILDER 2) THE PRESIDENT	Do	24,25,26,33(a),41,43,44	41st ACMM, Bengaluru	NBW
13	SLV Builders, by name SLV Spandana, Sy.No. 25/4, Begur Village & Hobli, Bengaluru-68	Do	CC No. 23415/2021	22.09.2025	KABC03-064812-2021	1) HARI BARU 2) SLV BUILDERS 3) THE PRESIDENT	Do	20,24,25,26,43,44	41st ACMM, Bengaluru	Summons
14	Dharani Nakshatra No. 11/10, Akshaya Nagara, Yellenahalli Mn Road, Bangalore-68	Do	CC No. 4795/2022	09.07.2025	KABC03-015277-2022	1) SATISH 2) THE PRESIDENT	Do	47,49	41st ACMM, Bengaluru	Summons
15	Vardhini and Madku Apartment, Begur Koppa Road, Yelenahalli, Bangalore-68	Do	CC No. 4804/2022	16.07.2025	KABC03-015292-2022	1) NATESH 2) SANTOSH 3) THE PRESIDENT	Do	47,49	41st ACMM, Bengaluru	Summons
16	DS Max Serene, Near Hulimavu Bus Stop, Bangalore-76	Do	PCR NO.14797/19	22.07.2025	KABC03-087370-2019	MANAGING DIRECTOR-DX MAX	Do	U/S 200 of CrPC 200	41st ACMM, Bengaluru	Summons

  
**M.S. K.S.P.C.B.**

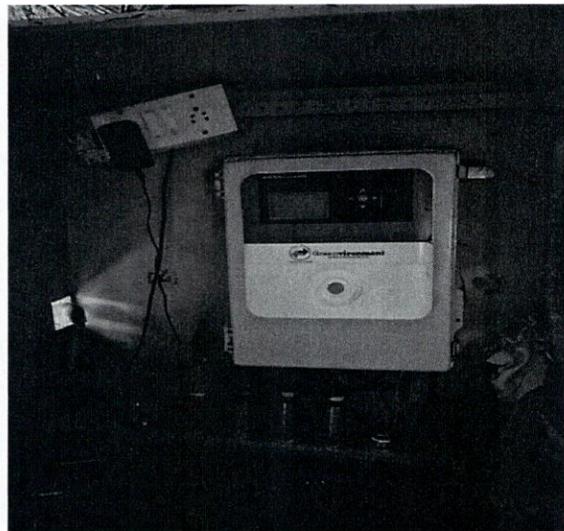
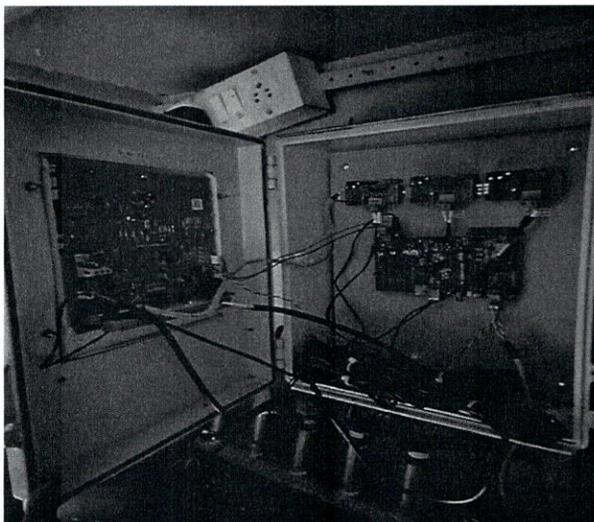
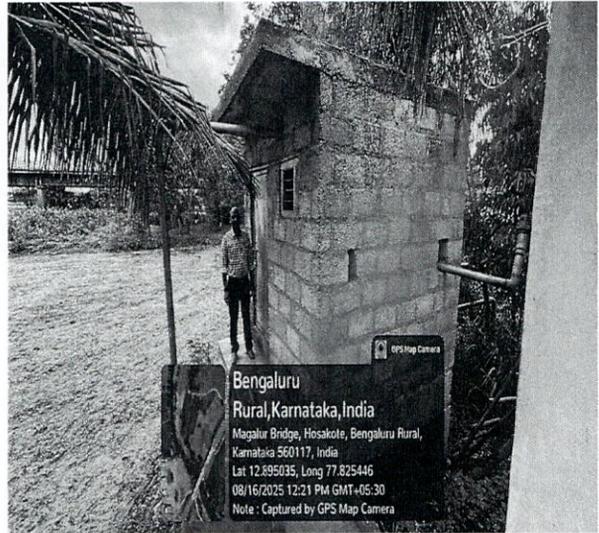
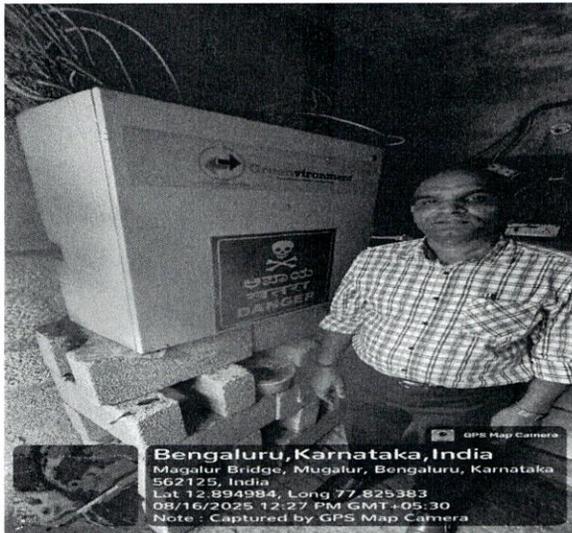
## Annexure - R2 .

(RO - Bommanahalli & City East) Details of industries in the catchment area of River Dakshina Pinakini as declared in the year 2020 (w.r.t. O. A. No. 111 of 2020)														
Sl. No.	Name and Address of the industry	Size (L/M/S)	Category (R/O/G)	Operating status	Compliance Complied/ Not Complied	Provided ETP/STP/C ETP	Latest Inspection carried out	If not complied, action taken w.r.t. non-complying industries	Reason for non-compliance (such as discharge of effluents outside etc.)	Latest Status as on June'2025 (to be given by the concerned RO)	EC levied on	EC amount	EC amount Paid	Court Cases, if any
1		2	3	4	5	6	7	8	9	10	11	12	13	14
1	Bosch Automotive Electronics India Pvt Ltd,Sy. No.51 & 61, Hanger No.703, PB No. 10029, Mico Campus, Naganathapura, Electronic City, Bangalore	Large	Green	Operating	Not Complied	STP	03.05.2024	Show cause notice issued	Non conforming to the standards (There is no discharge of sewage into outside)	(SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
2	Timken Engineering And Research India Pvt LtdNo 39(P), 41(P), 42(P), Doddathagur Village, Phase 2, Electronic City, Phase I, Bangalore	Large	Orange	Operating	Not Complied	STP	06.06.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of sewage into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
3	Bosch LTD. (Formerly Mico Ltd),P.B. 6887, Naganathapura Plant, Singasandra, Electronic City Post, Hosur Road, Bangalore	Large	Red	Operating	Not Complied	ETP/STP	06.11.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
4	Shahi Exports Private Limited Unit-07Sy.No.13,14,15,17/2,17/3 & 18/2 of Amblipura Village. Bellandur Gate, Sarjapura Main Road, Bengaluru	Large	Orange	Operating	Not Complied	ETP/STP & CETP	10.12.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
5	Shahi Exports Pvt Ltd. Unit-23,Sy. No. 9 & 10, Beratena Agrahara, Hosur Main Road, Bangalore	Large	Orange	Operating	Not Complied	ETP/STP	15.04.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
6	Trelleborg Industrial Products India Pvt.LtdNo 22/9, Bertana Agrahara, Begur Hobli, Hosur Mainroad, Bangalore	Large	Orange	Operating	Not Complied	ETP/STP	14.03.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
7	Shashi Distilleries, No.501/A/4, 9th Mile Stone, Bannerghatta Road, Bangalore	Large	Orange	Operating	Not Complied	Combined STP	02.12.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
8	Tata Power Solar India Ltd. Unit-II, Plot No 43p & 44p Electronic City Phase II, Bangalore	Large	Red	Operating	Not Complied	ETP/STP & CETP	29.04.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of effluent into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
9	Aurigene Discovery Technologies LimitedPlot No-39, Electronic City Phase I, Bangalore	Large	Red	Operating	Not Complied	Combined STP	16.03.2025	Show cause notice issued	Non conforming to the standards ( There is no discharge of sewage into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
10	3M India LimitedNo.48-51, Electronic City, Hosur Road, Bangalore	Large	Red	Operating	Not Complied	STP	06.06.2024	Show cause notice issued	Non conforming to the standards ( There is no discharge of sewage into outside)	SCN and Reply submitted by the I/A is attached for your kind reference & they have agreed to rectify the defects of STP.	NO	NA	NA	Nil
11	Karnataka Meat & Poultry(BBMP Slaughter House) Tannery Road, K.G.Halli Bangalore-45	Medium	Red	Operating	Non complied	Yes	20.12.2024	Closure order was issued on 28.01.2022	Yes	M/s.BBMP Civil Slaughter House inspected on 20.12.2024 and inspection report forwarded to Board Office SEO, WMC-1 with recommended to issue 1). Issue DO letter to Commissioner BBMP to stop the operation of Slaughter House,2). Issue DO letter to Managing Director BECOM to disconnect the Power Supply 3). Issue directions to Deputy Commissioner Bengaluru Urban to seize the BBMP Slaughter House. As the Slaughter House is operating inspite of issuing closure order.	-	-	-	Criminal Case is filed vide No CC 21/2024(1065/2013)

M.S. K.S.P.C.B.

Annexure - R3

**Photographs of Real Time Water Quality Monitoring System at Muglur Bridge**



  
M.S. K.S.P.C.B.

Parameters	Units	05.04.2024	22.05.2024	28.05.2024	12-06-2024	10-07-2024	12-08-2024	21-08-2024	05-09-2024	04-10-2024	28-10-2024	29-10-2024	30-10-2024
Temperature	C	22	28		22	22	22		22	25			
pH@25C		7.2	6.9	6.9	6.9	6.8	7	6.8	7.3	6.5	6.5	7	6.7
Conductivity @25°C	us/cm	974	1439	1584	1406	1235	968	1221	1345	1224	992	1104	1159
Dissolved Oxygen	mg/L	BDL	BDL	BDL	BDL	BDL	2.2	1.2	BDL	BDL	BDL	BDL	BDL
BOD	mg/L	71	58	26	25	21	42	60	44	71	72	69	90
COD	mg/L	232	280	170	200	152	236	---	220	360	328	336	392
Nitrates as N	mg/L	5.6	5.01	---	BDL	4.98	3.4	---	5	4.7	3.67	3.8	4
Ammonical Nitrogen NH4-N	mg/L	---	---	---	---	---	---	---	---	---	---	---	---
Ammonia as N		30	24	---	20.4	---	20	---	18	22.1	---	---	---
Total Kjeldahl Nitrogen	mg/L	40	32	---	26.5	36.4	28	---	24	25.8	21.38	30.1	32.4
Turbidity	mg/L	30	15.2	---	80.7	32.8	144	---	81	31.8	---	---	---
Total Hardness as CaCO3	mg/L	276	292	---	380	300	212	---	460	332	228	244	240
Calcium as CaCO3	mg/L	144	152	---	196	156	112	---	232	172	---	---	---
Calcium as Ca	mg/L	58	61	---	78	63	45	---	93	69	---	---	---
Magnesium as CaCO3	mg/L	132	140	---	184	144	100	---	228	160	---	---	---
Magnesium as Mg	mg/L	32	34	---	45	35	24	---	55	39	---	---	---
Chloride as Cl	mg/L	196	160	---	220	172	120	---	244	204	---	---	---
Sodium as Na	mg/L	164	140	---	136	84	94	---	148	116	---	---	---
potassium as K	mg/L	32	29	---	18	7	31	---	23	24	---	---	---
Percent Sodium	mg/L	53	48	---	47	37	45	---	40	41	---	---	---
Sulphate as SO4	mg/L	23	22	---		21	32	---	33	50	---	---	---
P-Alkalinty as CaCO3	mg/L	BDL	BDL	---	BDL	BDL	BDL	---	BDL	BDL	---	---	---
T-Alkalinty as CaCO3	mg/L	428	340	---	396	392	220	---	436	284	---	---	---
Sodium Absorption Ratio (SAR)	mg/L	5.9	4	3.9	3	3	3	3	3	2.77	2	3	3
Free Ammonia	mg/L	BDL											
TDS	mg/L	666	948	---	952	826	648	---	922	826	---	---	---
Total Suspended Solids	mg/L	40	22	---	106	42	14	---	110	36	---	---	---
Total Phosphate as P	mg/L	4.6	0.6	---	2.7	2.11	1.4	---	0.3	1.44	2.46	2	2.5
Ortho Phosphate	mg/L	1.4	1.6	---	7.4	5.57	3.6	---	0.9	4.24	---	---	---
Fluoride as F	mg/L	0.2	0.23	---	0.48	0.38	0.26	---	0.28	0.26	---	---	---
Boron as B	mg/L	BDL											
Bicarbonate(HCO3)	mg/L	BDL	340	---	396	392	220	---	436	284	---	---	---
Carbonate(CO3)	mg/L		BDL	---	BDL	BDL	BDL	---	BDL	BDL	---	---	---
Total Coliform	MPN/10 0ml	790	230000	2400000	7900	330000	3500	920000	630000	4600000	5400000	92000	16000000
Fecal Coliform	MPN/10 0ml	140	45000	---	780	68000	260	39000	170000	920000	1100000	33000	220000
Cadmium	mg/L	BDL	---	BDL	---	---	---	BDL	---	BDL	BDL	BDL	BDL
Copper	mg/L	BDL	---	0.019	---	---	---	0.025	---	BDL	0.005	BDL	0.006

Lead	mg/L	BDL	---	BDL	---	---	---	BDL	---	BDL	BDL	BDL		
Total Chromium	mg/L	BDL	---	0.007	---	---	---	BDL	---	BDL	BDL	BDL		
Nickel	mg/L	BDL	---	0.007	---	---	---	BDL	---	BDL	BDL	BDL		
Zinc	mg/L	6.744	---	0.021	---	---	---	BDL	---	BDL	BDL	BDL	0.015	
Iron	mg/L	0.144	---	10.617	---	---	---	0.028	---	0.138	0.022	0.018	0.015	
Manganese	mg/L	---	---	0.404	---	---	---	3.123	---	2.295	0.749	0.654	0.947	
Fecal Streptococi	mg/L	---	---	---	---	---	---	0.17	---	0.18	0.312	0.303	0.249	
Aluminum	mg/L	---	---	---	---	---	---	---	---	---	---	---	---	
Nitrite as N	mg/L	---	---	---	---	4.975	126	---	---	5.959	---	---	---	
Total Dissolved Phosphate	mg/L	---	---	---	---	---	0.72	---	BDL	0.3	---	0.11	BDL	
Oil & Grease	mg/L	---	---	---	---	---	---	---	---	---	6.66	5.6	6.8	
INFERENCE		Class "E"												

*[Handwritten Signature]*  
 S. K. S. F. C. B.

## Dakshina Pinakini River Muglur Bridge

Parameters	Units	31-10-2024	14-11-2024	19-12-2024	17-01-2025	14-02-2025	07-03-2025	19-03-2025	17-04-2025	16-05-2025
Temperature	C		28	23	21	21	24	.		20
pH@25°C		6.7	7.6	7.2	7.2	7.5	7.6	7.4	6.9	7.1
Conductivity @25°C	us/cm	1074	1324	1458	1291	1234	1216	1244	1048	1171
Dissolved oxygen	mg/L	0.6	1.4	1.2	BDL	BDL	1.3	BDL	BDL	BDL
BOD	mg/L	75	17	36	75	36	54	65	50	28
COD	mg/L	356	137	200	265	344	284	---	272	212
Nitrates as N	mg/L	3.7	1.4	6.8	5	4.74	0.7	---	---	4.3
Ammonical Nitrogen NH4-N	mg/L	---	---	---	---	---	---	---	---	---
Ammonia as N		BDL	42	7.6	45	43	34	---	15	14
Total Kjeldahl Nitrogen	mg/L	35.6	54	8.4	58.5	60.2	43	---	18	18
Turbidity	mg/L	---	28	29	17.8	90	113	---	12.6	32.3
Total Hardness as CaCO3	mg/L	224	296	400	316	340	236	---	220	260
Calcium as CaCO3	mg/L	---	168	204	156	176	124	---	116	68
Calcium as Ca	mg/L	---	67	82	62	70	50	---	46	27
Magnesium as CaCO3	mg/L	---	128	196	160	164	112	---	104	192
Magnesium as Mg	mg/L	---	31	48	39	40	27	---	25	47
Chloride as Cl	mg/L	---	120	244	196	192	184	---	148	160
Sodium as Na	mg/L	---	132	117	137	104	113	---	85	96
potassium as K	mg/L	---	32	29	26	32	14	---	6	8
Percent Sodium	mg/L	---	46	36	46	37	48	---	45	43
Sulphate as SO4	mg/L	---	34	59	24	21	19	---	28	26
P-Alkalinity as CaCO3	mg/L	---	BDL	BDL	BDL	BDL	BDL	---	BDL	BDL
T-Alkalinity as CaCO3	mg/L	---	248	340	464	112	452	---	364	360
Sodium Absorption Ratio (SAR)	mg/L	3	3.3	2.54	3.3	2.5	3	3	2.49	2.59
Free Ammonia	mg/L		BDL							
TDS	mg/L	---	900	984	900	840	814	---	714	794
Total Suspended Solids	mg/L	---	36	34	26	118	142	---	16	42
Total Phosphate as P	mg/L	2.6	0.24	0.62	0.53	0.67	0.48	---	0.57	0.64
Ortho Phosphate	mg/L	---	0.65	1.64	8	1.6	1.4	---	1.64	1.86
Fluoride as F	mg/L	---	0.14	0.18	0.17	0.29	0.39	---	0.22	0.36
Boron as B	mg/L	BDL								
Bicarbonate(HCO3)	mg/L	---	248	340	464	112	452	---	364	360
Carbonate(CO3)	mg/L	---	BDL	BDL	BDL	BDL	BDL	---	BDL	BDL
Total Coliform	MPN/100ml	1400000	14000	2800	110	4800	170000	170	35000	7900000
Fecal Coliform	MPN/100ml	45000	2700	170	14	2100	17000	---	6300	1200000
Cadmium	mg/L	BDL	---	---	---	---	BDL	BDL	BDL	---
Copper	mg/L	BDL	---	---	---	---	BDL	0.007	0.005	---
Lead	mg/L	BDL	---	---	---	---	0.008	BDL	0.007	---
Total Chromium	mg/L	BDL	---	---	---	---	4.041	BDL	0.007	---
Nickel	mg/L	BDL	---	---	---	---	0.068	BDL	0.005	---
Zinc	mg/L	BDL	---	---	---	---	0.021	0.014	0.027	---
Iron	mg/L	0.642	---	---	---	---	0.281	0.355	3.405	---
Manganese	mg/L	0.2	---	---	---	---	0.008	0.235	0.162	---
Fecal Streptococi	mg/L	---	---	---	---	---	---	---	---	---
Aluminum	mg/L	---	1354	2.986	1.35	1.35	2.48	---	1.639	BDL
Nitrite as N	mg/L	BDL	---	---	---	---	---	---	0.31	0.44
Total Dissolved Phosphate	mg/L	7.4	---	---	---	---	---	---	---	---
Oil & Grease	mg/L	BDL	---	---	---	---	---	---	---	---
INFERENCE		Class"E"								

Annexure - R5

**Report- of Action taken by BWSSB for preventing the pollution of**

**Thenpennai River**

**OA No, 111/2020, Re: Frothing and foaming in Thenpennai River**

Sl. No	Particulars	Compliance
1	Since the upcoming STPs and the UGD network are said to be complete by December 2025, what interim measures are being taken by the State to ensure that sewage does not enter the river water?	<p>Total Quantity of Sewage generated in Thenpennai River catchment is 1329 MLD, the BWSSB is having 26 nos of STPs with installed capacity is 958.5 MLD and by treating is 830 MLD.</p> <p>At present BWSSB is constructing 12 STPs of 225 capacity out of 12 STPs , the BWSSB has planned to complete constructions 4 STPs by end of December 2025, 5 STPs by end of December 2026 and 2 STPs by end of 2027.</p> <p>Further, in order to ensure complete utilization of existing STPs and under construction STPs the works are proposed under Environmental Compensation Fund (OA 606) and these works are under progress. The details are as follows.</p> <p><b><u>Interim Measures are being taken by the BWSSB</u></b></p> <p><b>Works taken up under BWSSB:</b></p> <ol style="list-style-type: none"> <li>1. Work of Providing Underground Drainage Facilities (Laterals) to Byatarayanapura ,Bommanahalli &amp; Mahadevapura Zones coming under 110 Villages of BBMP. The total length taken under this catchment was about 800 Kms, further the balance is proposed to be taken up under KWSR&amp;P through World Bank Loan. The work of laying laterals is completed and at present the linking of laterals to sub-mains /trunk sewers of CP-25, 26 is under progress and planned to be completed by end of 2025.</li> <li>2. The work of JICA Assisted Bengaluru Water Supply &amp; Sewerage Project III: (CWSS Stage-V: Contract Package CP-25, &amp; part of CP-26 i.e., Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation &amp; Maintenance thereof for Seven Years</li> </ol>

(Works- A) and Procurement and Construction of Main Sewers including Manholes in Byatarayanapura, Bommanahalli & Mahadevapura Zones (Thenepennai Catchment) (Works-B).

- a) Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation & Maintenance thereof or Seven Years (Works- A) is in progress, about 80% of the work is completed and the work will be completed by end of 2026(Enclosed Annexure A).
- b) Procurement and Construction of Main Sewers including Manholes in Byatarayanapura, Bommanahalli & Mahadevapura Zone (Works-B) is in progress and the work will be completed by March 2026.
- c) Work of providing and laying of 1600mm dia RCC sewer pipeline from Outer Ring Road near Hennur Police Station to Rajacanal STP taken up under Environment compensation fund (OA 606) is in progress and the work will be completed by March 2026.
- d) Work of Providing and laying of 900/1200/1400 mm dia RCC NP-3 class sewer pipeline including trenchless method from MV Garden to Amarjyothi layout ISPS, Domluru taken up under Environment compensation fund (OA 606) is in progress and the work will be completed by March 2026.
- e) Work of Providing and Constructing ISPS at KGA Road, Amarjyothi Layout and Laying 1100mm dia DI rising Main from ISPS Domluru to 218 MLD STP, Challaghatta Turnkey taken up under Environment compensation fund (OA 606) is in progress and the work will be

completed by December 2026.

f) As per the Hon'ble NGT directions and IISc recommendation, BWSSB have taken up Upgradation (20) STPs is in progress, and the work will be completed by December 2026. (Annexure B)

g) As per the Hon'ble NGT directions, BWSSB have taken up upgradation of 248 MLD STP at K&C valley B Nagasandra is in progress, and the work will be completed by December 2025. (Annexure B)

After the commissioning of the above projects and controlling discharge of raw sewage in to lake will also depends on BBMP ensuring Buffer space all along the river stream/drain and land made available at lakes and surrounding area by revenue department for providing infrastructure & Maintenance. also treating of sewage generated from adjoining Panchayat/ area beyond BBMP limits.

From the past one decade there is a huge development in the growth of the catchment of Thenpennai River of Bangalore BBMP area both horizontally and vertically construction of more high rise buildings due to Kempegowda International Airport, KIADB Industrial Area and Hardware park resulting in exponential growth of population and this results in the generation of more quantity of sewage than what it was projected earlier. This necessitates laying of sewer network in the newly developed area & construction of New STPs for treating additional Sewage generated from valley.

**Long Term Measures are being taken by the BWSSB**

- Work of Providing and Laying of 1000/1200/1800/2000mm dia RCC NP-3 class sewer pipe line from 7th main road. Garvebhavipalya along HSR layout up to Agaram STP and Construction of ISPS at

	<p>HSR layout under AEE(WWM-N)K&amp;T-2 Sub Division at Various locations under Environmental Compensation Fund(OA 606) is in progress, and the work will be completed by March 2027.</p> <ul style="list-style-type: none"> <li>• Under Phase II- KWSR&amp;P Project funded by World Bank (Balance packets) it is proposed to cover balance UGD network of various dia of about 300 Km with construction WwTP/TSPS/ISPS is tendering under process and works planned to completed by 36 months from the award of work.(Annexure C)</li> <li>• The proposed WwTP works is needs to be supported with Government/External funding. (Annexure D)</li> </ul> <p>Sewage generated from private layouts beyond 10 acres are to be treated by them by having their own STPs as per NGT guidelines these to be monitored by KSPCB. The Sewage generated from villages outside BBMP area will have to be monitored by KSPCB and village Panchayaths.</p> <p>After the completion of the all above works discharge of raw sewage will be reduced and the water quality of Thenepennai River will improve.</p>
--	--

  
Chief Engineer (WWM-East)  
BWSSB

  
Chief Engineer (WWM-West)  
BWSSB

  
Chief Engineer (Project)  
BWSSB

### Gap Analysis as per flow measurement

Description		Capacity in MLD
Sewage generation as per flow measurement in Koramangala Valley	A	175
Sewage generation as per flow measurement in Tavarekere Valley	B	313
Sewage generation as per flow measurement in Challaghata Valley	C	436
Sewage generation as per flow measurement in Hebbal Valley	D	405
Total Sewage generation	$E=A+B+C+D$	1329
Present BWSSB Sewage Treatment Capacity in K&C Valley and Hebbal Valley (26 STP's)	F	958.5
Total existing treatment capacity	G	958.5
Present GAP in Sewage Treatment	$H(E-G)$	370.5
Ongoing STP Works under different projects (12 STP's)	I	225
GAP	$J=(H-I)$	145.5
Proposed STP's to meet the GAP, 6 No's of STP are proposed (Basavanapura, Koramangala, Kadugodi, Madiwala, Kadabeesanahalli, Bellandur)	K	235
Project Cost – 956 Crore		
Proposal Pending in Finance Department		
6 STP's taken up under KWS & DR Projects in 110 villages area (tendering under process)	L	98
Project Cost – 227 Crore		
Total STPs proposed	$M=(K+L)$	333

CE(WWM-East)  
BWSSB

CE(WWM-West)  
BWSSB

CE(East)  
BWSSB

CE(South)  
BWSSB

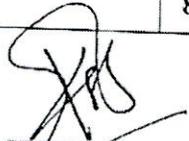
CE(North)  
BWSSB

CE(P)  
BWSSB

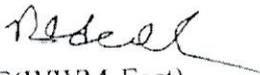
List of STPs in BWSSB in 2025 Annexure B							
Sl.No	Name	Capacity in MLD	Location near to	Level of Treatment	Types of process for treating sewage	Capacity Utilization	Remarks
<u>Existing</u>							
1	K&C valley	218	Belur Nagasandra (near Challaghatta)	Secondary	Activated Sludge Process (ASP)	124.23	Upgradation work under progress planned to be completed by Dec-25
2	K&C valley	30	Belur Nagasandra (near Challaghatta)	Secondary	Activated Sludge Process (ASP)	31.41	Upgradation work under progress planned to be completed by Dec-25
3	K&C Valley	60	Belur Nagasandra (near Challaghatta)	Secondary	ASP with power generation	61.20	Upgradation work under progress planned to be completed by Dec-25
4	K&C Valley	150	B.Nagasandra	Secondary	Secondary - Activated Sludge Process (ASP)	151.51	Its meeting Revised NGT parameters
5	Lalbagh	1.5	Lalbagh kere	Tertiary	Activated aeration + plate settlers + UV disinfection	1.23	Its meeting Revised NGT parameters
6	Cubbon Park	4	Cubbon Park (upgraded)	Tertiary	Membrane Bio Reactor	3.71	Its meeting Revised NGT parameters
7	K.R.Puram	20	Tambuchetti palya Road	Secondary	Sequential Batch Reactor	20.63	Its meeting Revised NGT parameters
8	K.R.Puram Ph-I	20	Tambuchetti playa Road	Secondary	UASB + Extended Aeration	16.64	Upgradation work under progress planned to be completed by March -26
9	Yelemallappa Chetti kere	15	Yelemallappa Chetti kere	Secondary	Sequential Batch Reactor	15.35	Upgradation work under progress planned to be completed by Dec-25
10	Bellandur Amani kere	90	Vartur kere	Secondary	Activated Sludge Process (ASP)	92.11	Upgradation work under progress planned to be completed by Dec-25
11	Kadabeesanahalli Ph-I	50	Marathalli Outer Ring Road	Secondary	Extended Aeration	45.47	Upgradation work under progress planned to be completed by Dec-26
12	Kadugodi	6	Kadugodi	Secondary	Sequential Batch Reactor	5.85	Upgradation work completed &
13	Halasuru	2	Halasuru Lake	Secondary	Sequential Batch Reactor	1.93	Upgradation work completed &
14	Sarakki	5	Sarakki kere	Secondary	Sequential Batch Reactor	5.15	Its meeting Revised NGT parameters
15	Agaram	35	Agara Ring Road	Secondary	Sequential Batch Reactor	35.74	Its meeting Revised NGT parameters
16	Hulimavu	10	Hulimavu kere	Secondary	Sequential Batch Reactor	10.15	Its meeting Revised NGT parameters
17	Chikkabegur	5	Near Chikkabeguru kere	Secondary	Sequential Batch Reactor	4.24	Its meeting Revised NGT parameters
18	Madivala	4	Madivala lake	Secondary	Sequential Batch Reactor	2.31	Its meeting Revised NGT parameters

19	Rajacanal - Ph-I	40	Geddalahalli near Hebbal	Secondary	Extended Aeration	18.86	Upgradation work under progress planned to be completed by Dec-26
20	Hebbal	100	Nagavara kere	Secondary	Sequential Batch Reactor	93.29	Its meeting Revised NGT parameters
21	Jakkur	15	Jakkur kere	Tertiary	Upflow Aerobic Sludge Blanket (UASB) + Extended Aeration	17.25	Its meeting Revised NGT parameters
22	Yelahanka Ph-I	10	Allalassandra kere	Tertiary	Activated sludge Process (ASP) + filtration + Chlorination	5.83	Upgradation work under progress planned to be completed by Dec-26
23	Hennur	1	Hennur lake	Tertiary	Soil Bio Technology	1.05	Its meeting Revised NGT parameters
24	Rajacanal	40	Geddalahalli near Hebbal	Secondary	Sequential Batch Reactor	41.57	Upgradation work under progress planned to be completed by Dec-25
25	Horamavu Agara	20	In between Kalkere and Horamavu Agara kere	Secondary	Sequential Batch Reactor	18.08	Upgradation work under progress planned to be completed by Dec-26
26	Puttenahalli	7	Puttenahalli lake	Secondary	Sequential Batch Reactor	6.04	Its meeting Revised NGT parameters
	<b>Total</b>	<b>958.5</b>				<b>830.83</b>	

  
 CE(WWM-East)  
 BWSSB

  
 CE(WWM-West)  
 BWSSB

List of Under Construction STPs (BWSSB) Annexure A						
Sl. No.	STP location	Proposed capacity (MLD)	Amount in crore	Technology used	Proposed date of completion of work	Status of the project
1	Kaggadasapura	5	26.38	SBR	31.12.2025	Under construction
2	Varthur	25	95.25	EA	-	After clearance of court case pending in Hon'ble Supreme Court and High Court, the construction work will be taken up
3	Bilishivale	17	61.61	SBR	30.04.2026	Under construction
4	Doddabetta hally	7	36.30	SBR	31.12.2025	Under construction
5	Jakkur	7	31.27	SBR	31.08.2025	Under construction
6	Yelahanka	6	38.29	SBR	31.12.2025	Under construction
7	Jakkur-down stream	10	29.33	SBR	31.12.2026	Under construction
8	Byrahikanne	13	49.68	SBR	31.12.2026	Under construction
9	Anjanapura	5	28.20	SBR	31.12.2026	Under construction
10	Rachenahalli	10	32.85	SBR	31.03.2026	Under construction
11	Horamavu	60	149.55	IFAS	31.12.2026	Under construction
12	Hebbal	60	139.40	IFAS	28.02.2027	Under construction
<b>Total</b>		<b>225.00</b>	<b>718.11</b>			

  
CE(WWM-East)  
BWSSB

  
CE(WWM-West)  
BWSSB

  
CE(P)  
BWSSB

## List of proposed STPs (BWSSB) Annexure D

Sl. No.	STP location	Proposed capacity (MLD)	Amount in crore	Technology used	Proposed date of completion of work	Status of the project
1	Madiwala	75	244.32	Sequential Batch Reactor (SBR)	36 months from the date of award	DPR submitted to GoK for administrative approval and seeking for financial assistance
2	Kadabeesanahalli	50	191.65	Sequential Batch Reactor (SBR)	36 months from the date of award	
3	Kadugodi	20	104.7	Integrated fixed -Film Activated sludge(IFAS)	36 months from the date of award	
4	Koramangala	20	95.41	Integrated fixed -Film Activated sludge(IFAS)	36 months from the date of award	
5	Basavanapura	10	59.36	Sequential Batch Reactor (SBR)	36 months from the date of award	
6	Bellandur	60	261.23	Conventional ASP	36 months from the date of award	
<b>Total</b>		<b>235.00</b>	<b>956.67</b>			

  
 CE(WWM-East)  
 BWSSB

## List of proposed STPs (BWSSB) Annexure C

Sl. No.	STP location	Proposed capacity (MLD)	Amount in crore	Technology used	Proposed date of completion of work	Status of the project
1	Kogilu	15	39.97	Sequential Batch Reactor (SBR)	36 months from the date of award	Tendering under process
2	Channasandra	20	48.18	Sequential Batch Reactor (SBR)	36 months from the date of award	
3	Sowlkere	28	59.02	Sequential Batch Reactor (SBR)	36 months from the date of award	
4	Chikkabegur	15	39.97	Sequential Batch Reactor (SBR)	36 months from the date of award	
5	Hulimavu	15	39.97	Sequential Batch Reactor (SBR)	36 months from the date of award	
6	Ibblur	5	15	Sequential Batch Reactor (SBR)	36 months from the date of award	
<b>Total</b>		<b>98.00</b>	<b>227.11</b>			

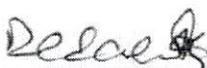
  
 CE(P)  
 BWSSB

**Compliance for the Action Taken Report Pertaining to BWSSB**  
**Original Application No. 111/2020**

Sl No. as per Affidavit	Observation	Compliance
Sl No. as per affidavit-10	<b>Re: Sewage Generated in the River Catchment Area</b> – Total Quantity of Sewage generated in Thenepennai River catchment is 1329 MLD. BWSSB is having 26 STPs with installed capacity is 1958.5 MLD and is treating 830 MLD. ( <i>Previous report stated there are 16 STPs</i> )	Earlier in 2020, the existing 16 STPs of total installed capacity was 621.5 MLD and treating capacity was 550 MLD. Presently, BWSSB is having 26 STPs with installed capacity is 958.5 MLD and is treating 830 MLD.
Sl No. as per affidavit-11	At present BWSSB is constructing 12 STPs of 225 MLD capacity. Out of 12 STPs, the BWSSB has planned to complete construction 4 STPs by end of December 2025, 5 STPs by end of December 2026 and 2 STPs by end of 2027. (Previous report said 4 STPs are being upgraded.)	Previous report of 4 STPs under Hebbala valley are of under construction STPs. At present BWSSB is constructing 12 STPs of 225 MLD capacity in both Hebbala and K & C valley. Out of 12 STPs, the BWSSB has planned to complete construction as below: <ul style="list-style-type: none"> <li>• 4 STPs by end of December 2025,</li> <li>• 6 STPs by end of December 2026,</li> <li>• 1 STP by end of 2027 and</li> <li>• Completion period 25 MLD capacity STP at Varthur cannot be ascertained, as the land dispute is before Hon'ble High Court of Karnataka.</li> </ul>
Sl No. as per affidavit-16	Measures stated to be 'Interim Measures' by BWSSB are actually 'Short Term Measures'. What the Tribunal has instead asked is that since the proposed STPs and UGD networks will come up by December 2025 as per the previous report, it means that at present the sewage is not going into the UGD network/STPs but is being discharged elsewhere. The Tribunal has hence sought the information on how the sewage is being dealt with until the UGD system and the proposed STPs come up. BWSSB to clarify the same.	The Bangalore Water supply & Sewerage Board covering an area 800 Sq.km covers the core area of 245 sq.km, 8 urban local bodies of 330 sq.km and 110 villages of 225 sq.km. The core area CMC/TMC is having a UGD network in a complete manner, therefore the sewage from these areas are conveyed out through a piped network and treated in the existing STPs. As reported in the Action Taken report to treat the sewage of newly

Sl No. as per Affidavit	Observation	Compliance
		<p>added 110 villages to the BBMP jurisdiction, BWSSB has taken up the work of laying lateral network and the work is almost completed covering 570km. To convey and treat the sewage from these lateral networks coming under the catchment of Dakshina Pinaki/Thenneppennai River the trunk sewer/sub-mains of around 105km is completed and the STPs are under progress.</p> <p>Total expected household connections in Mahadevapura &amp; Bytarayanapura zone is around 1,50,000 out of which Mahadevapura 1,00,000 connections and Bytarayanapura zone 50,000 connections.</p> <p>Around 20% of sewage from Mahadevapura zone is discharged and treated in the existing 90 MLD Bellandur Amanikane STP.</p> <p>To treat the balance quantity of sewage, a 25 MLD STP at Varthur under JICA Phase III was taken up and proposed to be completed by December 2025. However, the work is not yet started, due to land dispute before Hon'ble High Court of Karnataka. Until &amp; unless Varthur STP does not commission the sewage generated in Mahadevapura zone cannot be treated in a complete manner, which is a major catchment of Dakshinapinaki.</p> <p>Similarly, 60% of sewage from Bytarayanapura zone is being treated in the existing Rajacanal, Jakkur &amp; Puttnehalli STP's</p> <p>To cover the newly added areas &amp; missing bit areas of Mahadevapura, Bytarayanapura &amp; Bommanahalli zone of 110 villages, the work of laying around 200km of UGD pipeline with construction of</p>

Sl No. as per Affidavit	Observation	Compliance
		<p>20MLD, 15MLD capacity STP's at Channasandra &amp; Kogilu lake are proposed under World Bank supported Karnataka Water Security &amp; Disaster Resilience Programme. Presently, this project is just awarded and the works are expected to be completed by 2028.</p> <p>Around, 50,000 household connections under Dakshinapinaki catchment of 110 villages jurisdiction are being provided were the sewerage system is completed with conveyance to the STPs for treatment as per NGT norms. After completion of ongoing STP's by 2025 another 30,000 household connections comes under sewerage network for treatment.</p> <p>For those balance 70,000 household connections depends upon the completion and commissioning of Varthur STP is very much crucial for sewerage treatment along with works proposed under Karnataka Water Security &amp; Disaster Resilience Programme. Till then, the residents are using their existing own soak pits being maintained by them, which are not disturbed by BWSSB.</p>

  
CE (WWM-East)

CE (WWM-West)

  
CE (Project)